NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.47/ 2017	5	Admission	Rule-6 of	Balaji Rubber and Reclaims Pvt. Ltd.

NAME (IN CAPITAL)

NO. & PHONE NUMBER

SL.

1. S.M.KUTTAPPA operational 9741550450 Gredition

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is present. Registry has raised some objections. Counsel to comply the objections. It is brought to the notice of the counsel for petitioner that already IRP has been appointed in respect of the same respondent company. But, the matter is pending in the Hon'ble High Court.

List it for hearing on 09.08.2017.

MEMBER (J)

MEMBER (T)